

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :01/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/12954/2025 BLAPL/4627/2025	BAIBAV CHOUDHURY VS STATE OF ODISHA	KIRTAN DANG VS	G.R.P.S. (BALANGIR) /8 /2025 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(ODISHA) GR/0000578/2025
2	D-BLAPL/12956/2025 BLAPL/4628/2025	MADHU MALLIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	Tantiapal Marine /148 /2024 SPECIAL JUDGE (POCSO), KENDRAPARA Spl/0000084/2024
3	D-BLAPL/12964/2025 BLAPL/4629/2025	KANHA DAS VS STATE OF ODISHA	MANORANJAN DAS VS	KHANDAGIRI P.S. /53 /2025 DISTRICT & SESIONS JUDGE,BHUBANESHWAR TR/0000049/2025
4	D-BLAPL/11154/2025 BLAPL/4630/2025	MANU KHAN @ SK. REHMAN VS STATE OF ODISHA	BISWARANJAN DALAI VS	AUL /55 /2010 A.D.J.-CUM-SPECIAL JUDGE,PATTAMUR ST/0000294/2025
5	D-BLAPL/12794/2025 BLAPL/4631/2025	TEZIYAN SAHU VS UNION OF INDIA(N.C.B)	SUDHANSHU SEKHAR DASH VS	NCB BHUBANESHWAR /10 /2024 DISTRICT & SESIONS JUDGE,BHUBANESHWAR TR/0000600/2024
6	D-BLAPL/11216/2025 BLAPL/4632/2025	SOMNATH PATTNAIK @ SIBU VS STATE OF ODISHA	SATYA NARAYAN PANDA VS	BURLA /417 /2023 1ST A.D.J., SAMBALPUR(Sambalpur) ST/0000091/2024
7	D-BLAPL/12910/2025 BLAPL/4633/2025	SRIRANJAN PATTNAIK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	SAMBALPUR TOWN /85 /2025 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0000623/2025
8	D-BLAPL/12946/2025 BLAPL/4634/2025	BUDHADEB MAHAKUR VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BARGARH RURAL /201 /2024 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000081/2024
9	D-BLAPL/12948/2025 BLAPL/4635/2025	MADHAB CH SAHOO @ MADHAB CHARAN SAHOO VS STATE OF ODISHA	AMIYA RANJAN SWAIN VS	RAMACHANDRAPUR /93 /2025 SPECIAL JUDGE,ANANDAPUR(Kendujhar) Spl/0000008/2025
10	D-BLAPL/12999/2025 BLAPL/4636/2025	SANJIT KHATUA VS STATE OF ODISHA	ANIRUDHA DAS VS	BARGARH /170 /2025 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000019/2025
11	D-BLAPL/11467/2025 BLAPL/4637/2025	DAKOJI VENKAT RAO VS STATE OF ODISHA	JYOTI RANJAN DEO VS	PARLAKHEMUNDI /341 /2024 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHEMUNDA GR/0000671/2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :01/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/11601/2025 BLAPL/4638/2025	CHANDRAKANTA BEHERA VS STATE OF ODISHA	RAJENDRA KUMAR DASH VS	BASTA /60 /2025 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/000022/2025
13	D-BLAPL/11920/2025 BLAPL/4639/2025	SK. RABUL @ RABIBUL VS STATE OF ODISHA	APURBA DAS VS	BHADRAK RURAL /271 /2021 SPECIAL JUDGE,BHADRAK(Bhadrak) Spl/000085/2021
14	D-BLAPL/13022/2025 BLAPL/4640/2025	SARAT CHANDRA SAHOO @ SARAT CH. SAHOO VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.,PANPOSH(Sundargarh) GR/0000191/2025
15	D-BLAPL/11937/2025 BLAPL/4641/2025	AZAD @ NIMAI RAJHANS VS STATE OF ODISHA	AJIT KUMAR RAUT VS	LAIKERA /418 /2024 DISTRICT AND SESSIONS JUDGE,JHAR CT/0000143/2025
16	D-BLAPL/12709/2025 BLAPL/4642/2025	MANAS @ MANAS RANJAN SANDHA VS STATE OF ODISHA	OM PRAKASH SARAN VS	GONDIA /37 /2024 A.D.J.,DHENKANAL(Dhenkanal) CT/0000169/2024
17	D-BLAPL/13026/2025 BLAPL/4643/2025	SHASIKANTA MALIK @ SASHIKANTA MALIK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BASUDEVPUR /17 /2025 SPECIAL JUDGE (POCSO), BHADRAK(B Spl/0000012/2025
18	D-BLAPL/12839/2025 BLAPL/4644/2025	RAGHUNATH PRADHAN VS STATE OF ODISHA	KALU CHARAN SWAIN VS	SARANAKUL /79 /2018 A.D.J.,ODAGAON(Nayagarh) ST/0000041/2023
19	D-BLAPL/12962/2025 BLAPL/4645/2025	ISMAIL RAHAID VS STATE OF ODISHA	VIVEKANANDA JENA VS	CYBER CRIME AND ECO. OFFENCE, CU S.D.J.M.,BHUBANESWAR(Khordha) CT/0000073/2025
20	D-BLAPL/13027/2025 BLAPL/4646/2025	PRDHAN MINZ VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	RAJGANGPUR /129 /2025 J.M.F.C.,RAJGANGPUR(Sundargarh) GR/0000250/2025
21	D-BLAPL/12987/2025 BLAPL/4647/2025	ARINDAM RAY VS STATE OF ODISHA	SURYAKANTA DASH VS	JEYPORE TOWN /296 /2024 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000074/2024
22	D-BLAPL/12989/2025 BLAPL/4648/2025	BASISTHA PRADHAN VS STATE OF ODISHA	ANIRUDHA DAS VS	BARGARH /170 /2025 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000019/2025
23	D-BLAPL/12990/2025	DEEPAK DORA	ANIRUDHA DAS	BARGARH /170 /2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :01/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/4649/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000019/2025
24	D-BLAPL/13028/2025 BLAPL/4650/2025	BABJI @ NAGA @ AJIT KUMAR BEHERA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	MOTANGA /65 /2025 J.M.F.C.,DHENKANAL(Dhenkanal) GR/0000080/2025
25	D-BLAPL/12992/2025 BLAPL/4651/2025	SALIM MOHAMMAD @ SALEEM VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	KORAPUT SADAR /192 /2024 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000130/2024
26	D-BLAPL/12997/2025 BLAPL/4652/2025	DEBA @ DEBENDRA JENA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	TIHIDI /312 /2024 S.D.J.M.,BHADRAK(Bhadrak) GR/0001675/2024
27	D-BLAPL/12770/2025 BLAPL/4653/2025	LITU @ ABHIRAM PUHAN VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	KEONJHAR TOWN /164 /2025 SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000010/2025
28	D-BLAPL/13125/2025 BLAPL/4654/2025	RAJA KUMAR BISOYI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BUGUDA /208 /2025 J.M.F.C,BUGUDA(Ganjam) GR/0000198/2025
29	D-BLAPL/12844/2025 BLAPL/4655/2025	SURESH KOK VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	/ /0 SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000009/2025
30	D-BLAPL/13128/2025 BLAPL/4656/2025	HEMANTA SAHU VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	DEOGARH /202 /2020 A.D.J.,DEOGARH(Debagarh) ST/0000032/2020
31	D-BLAPL/12855/2025 BLAPL/4657/2025	GUNJA AGRAWAL VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	JONK /70 /2025 SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000008/2025
32	D-BLAPL/13130/2025 BLAPL/4658/2025	PABITRA MOHAN PANIGRAHY VS STATE OF ODISHA(VIG.)	JYOTI RANJAN DEO VS	JEYPORE VIGILANCE /16 /2025 SPL.JUDGE(VIG.),JEYPORE(Koraput) GR/0000011/2025
33	D-BLAPL/13112/2025 BLAPL/4659/2025	MANOJ KUMAR BAG VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	JHARSUGUDA SADAR /122 /2025 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0000656/2025
34	D-BLAPL/13124/2025 BLAPL/4660/2025	RAKESH SAMAL VS	SURJYA NARAYAN SAHU VS	DHARAKOT PS /117 /2021 A.D.J.,ASKA(Ganjam)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :01/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
35	D-BLAPL/12984/2025 BLAPL/4661/2025	STATE OF ODISHA SARBESWAR SAHOO VS	ANIRUDHA DAS VS	ST/0000005/2022 HANDAPA /116 /2025 SPECIAL JUDGE (POCSO), ANGUL(Angul)
36	D-BLAPL/13131/2025 BLAPL/4662/2025	STATE OF ODISHA SUBRAT KUMAR MURMU VS	MAHES DAS VS	Spl/0000020/2025 Maitri Vihar PS /140 /2025 S.D.J.M.,BHUBANESWAR(Khordha)
37	D-BLAPL/13134/2025 BLAPL/4663/2025	STATE OF ODISHA ASHOK GAHIR VS	AMITAV TRIPATHY VS	CT/0000616/2025 GHANTAPADA /46 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE
38	D-BLAPL/13032/2025 BLAPL/4664/2025	STATE OF ODISHA BISHNU LAKRA VS	AMULYA RATNA PANDA VS	Spl/0000084/2025 JODA /210 /2022 SPECIAL JUDGE (POCSO), KENDUJHAR
39	D-BLAPL/13194/2025 BLAPL/4665/2025	STATE OF ODISHA UPENDRA BISWAL VS	KULDEEP MOHANTY VS	Spl/0000384/2022 JHIRPANI P.S. /50 /2025 J.M.F.C.,(R),ROURKELA(Sundargarh)
40	D-BLAPL/13033/2025 BLAPL/4666/2025	STATE OF ODISHA ADITYA NARAYAN PADHI VS	SIDHARTHA MISHRA VS	GR/0000519/2025 INFOVALLY UPD BHUBANESWAR /4 /2025 DISTRICT & SESIONS JUDGE,BHUBANESWAR
41	D-BLAPL/13267/2025 BLAPL/4667/2025	STATE OF ODISHA ARABINDA PEREI @ ARU VS	BIRENDRA KUMAR PARDHI VS	TR/0000012/2025 GHATAGAON /153 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(Khordha)
42	D-BLAPL/13110/2025 BLAPL/4668/2025	STATE OF ODISHA HEBAL RAITA @ RAITO VS	DIBYAJYOTI SAHOO VS	GR/0000618/2025 / /0 A.D.J. CUM SPECIAL JUDGE,BERHAMPUR
43	D-BLAPL/13193/2025 BLAPL/4669/2025	STATE OF ODISHA LAKESHWAR MALLIK VS	BINI MISHRA VS	2(A)CC/0000017/2025 CYBER CRIME AND ECONOMIC OFFENSES
44	D-BLAPL/12094/2025 BLAPL/4670/2025	STATE OF ODISHA DHRUBA CHARAN SAHU VS	DIPALI MOHAPATRA VS	S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(Bolangir)
45	D-BLAPL/12728/2025 BLAPL/4671/2025	STATE OF ODISHA(VIG.) VINAY SONKAR VS STATE OF ODISHA(E.O.W)	BINI MISHRA VS	GR/0000001/2025 EOW,BHUBANESWAR /13 /2024 PRESIDING OFFICER, O.P.I.D. COURT,BHUBANESWAR

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :01/05/2025

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46	D-BLAPL/12714/2025 BLAPL/4672/2025	SUSHANTA KUMAR ROUSTRAY @ PUPUNA VS STATE OF ODISHA	SAROJ KUMAR DASH VS	//0 SPECIAL JUDGE (NDPS),KHURDA(Khordha) TR/0000034/2025
47	D-BLAPL/12741/2025 BLAPL/4673/2025	NILAKANTHA NAYAK VS STATE OF ODISHA	BISWAJIT SAHOO VS	//0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000035/2025
48	D-BLAPL/10918/2025 BLAPL/4674/2025	SARAT PADHAN VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	KANKADAHAD /237 /2024 A.D.J.,KAMAKHYANAGAR(Dhenkanal) CT/0000037/2025
49	D-BLAPL/12742/2025 BLAPL/4675/2025	PARBATI MAHARAJ VS STATE OF ODISHA	BISWAJIT SAHOO VS	//0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000035/2025
50	D-BLAPL/13014/2025 BLAPL/4676/2025	SUDAM BAG @ SUDAM BAGH VS STATE OF ODISHA	ANIRUDHA DAS VS	BARGARH /170 /2025 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000019/2025
51	D-BLAPL/12813/2025 BLAPL/4677/2025	AJAYA KUMAR NAIK VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BADAGODA P.S. /545 /2023 J.M.F.C.(IV),BHUBANESWAR(Khordha) CT/0000908/2023
52	D-BLAPL/13015/2025 BLAPL/4678/2025	SOUMYA RANJAN DEHURI @ DEHURY VS STATE OF ODISHA	BIJAYA KUMAR DASH VS	BALUGAON P.S. /87 /2025 CIVIL JUDGE (JD) CUM J.M.F.C, CHILIK GR/0000190/2025
53	D-BLAPL/13334/2025 BLAPL/4679/2025	MANOJ SA VS STATE OF ODISHA	PRADIP MOHANTY VS	HEMGIR /107 /2025 J.M.F.C,HEMGIR(Sundargarh) GR/0000103/2025
54	D-BLAPL/13018/2025 BLAPL/4680/2025	SWAGATIKA PRADHAN VS STATE OF ODISHA	BALGOPAL MISHRA VS	DHANUPALI /23 /2025 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0000178/2025
55	D-BLAPL/13030/2025 BLAPL/4681/2025	DUSHA PRADHAN @ DUSHMANTA PRADHAN VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	KUNDHEIGOLA /227 /2023 A.D.J.,DEOGARH(Debagarh) ST/0000143/2023
56	D-BLAPL/13332/2025 BLAPL/4682/2025	SUNIL POWAR VS STATE OF ODISHA	PRADIP MOHANTY VS	SUNDARGARH SADAR /301 /2024 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH GR/0001282/2024
57	D-BLAPL/13203/2025	DIPU @ DIPAK KUMAR PALAI	PRATYUSHA NAIDU	BANAPUR P.S. /355 /2022

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :01/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/4683/2025	VS STATE OF ODISHA	VS	A.D.J.,KHURDA(Khordha) ST/000049/2023
58	D-BLAPL/12076/2025 BLAPL/4684/2025	ASWINI BISI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	JAGDALPUR /31 /2025 S.D.J.M.,PADAMPUR(Bargarh) GR/0000201/2025
59	D-BLAPL/13060/2025 BLAPL/4685/2025	SAMEER ROUT VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	RAMACHANDRAPUR /93 /2025 SPECIAL JUDGE,ANANDAPUR(Kendujhar) Spl/0000008/2025
60	D-CMP/17506/2025 CMP/672/2025	BUBU JENA VS BISIKESHAN BEHERA	LINGARAJ SARANGI VS	// CIVIL JUDGE (SD),BHUBANESWAR(Khordha) CS/0000941/2018
61	D-CMP/17686/2025 CMP/673/2025	RABINARAYAN NAYAK VS SARASWATI NAYAK	AMIT PRASAD BOSE VS	// ADL. CIVIL JUDGE (SD),BALASORE(Balasanagar) CS/0001020/2022
62	D-CMP/16806/2025 CMP/674/2025	NIRANJAN DAS VS PRASANNA KUMAR DWIBEDY	AJAYA KUMAR DASH VS	// CIVIL JUDGE (SD),DEOGARH(Debagarh) CS/0000026/2022
63	D-CMP/17815/2025 CMP/675/2025	NUNARAM MAJHI @ TUDU VS SARAT CHANDRA JENA	JAGAJIBAN PRADHAN VS	// A.D.J.,RAIRANGAPUR(Mayurbhanj) Fao/0000011/2024
64	D-CMP/15096/2025 CMP/676/2025	DEBEN SETHI @ DEBEN KUMAR SETHI VS SK.SULTAN	TAPOBANTA BARIK VS	// CIVIL JUDGE (JD),PURI(Puri) CS/0000066/2008
65	D-CMP/17926/2025 CMP/677/2025	KANDURI CHARAN MOHARANA VS GOLEKH MOHARANA	ALOK KUMAR PANDA VS	// DISTRICT & SESSIONS JUDGE,CUTTACK Fao/0000038/2025
66	D-CMP/14531/2025 CMP/678/2025	M.VENKET RAO VS V.RATNAKUMARI	NITYANANDA BEHURIA VS	// A.D.J.,BARGARH(Bargarh) Fao/0000016/2023
67	D-CMP/14530/2025 CMP/679/2025	SK. RAHIM VS MUKAR SAHA	ASIT KUMAR JENA VS	// CIVIL JUDGE (SD), JALESWAR(Baleshwar) IA/0000233/2024
68	D-CMP/17871/2025 CMP/680/2025	PHAKIRA KHAMARI VS	UMA CHARAN MISHRA VS	// CIVIL JUDGE (SD),SAMBALPUR(Sambalpur)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :01/05/2025

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69	D-CMP/15398/2025 CMP/681/2025	PRAKASH CHANDRA KHAMARI HARSHABATI @ HOROSOBATI PADHI VS DANDASI JENA	PRASANNA KUMAR MISHRA VS	IA/0000008/2023 // CIVIL JUDGE (SD),PARALAKHEMUNDI
70	D-CMP/17684/2025 CMP/682/2025	RAMAKANTA BHOLA VS RENU BHOLA	JYOTI PATNAIK VS	CS/0000007/2022 // CIVIL JUDGE (SD),KHURDA(Khordha)
71	D-CMP/17274/2025 CMP/683/2025	M/S. MANI MALLIKA ENTERPRISES,BHAFRAK VS THE EXECUTIVE ENGINEER,NESCO,BHADRAK	SATYA NARAYAN MISHRA 4 VS	EC/0000008/2023 // ADDL CIVIL JUDGE (SD), BHADRAK(BH)
72	D-CONTC/13196/2025 CONTC/1958/2025	ASWINI KUMAR SENAPATI VS ANU GARG,IAS	ADV. VS	// () //
73	D-CONTC/15396/2025 CONTC/1959/2025	MADHABANANDA SAHU VS SIDDHARTH KUMAR BEHERA,TAHASILDAR,RASULPUR,JAJPUR	SUNIL KUMAR PANDA VS	// () //
74	D-CONTC/17351/2025 CONTC/1960/2025	M/S. CAPITAL INDANE, SAMANTARAPUR, BBSR VS NARO TUNDUP, C.G.M (LPG), ODISHA	ADV. VS	// () //
75	D-CONTC/17424/2025 CONTC/1961/2025	SUDARSAN SAHU VS AJAY KUMAR PATRA,OES	ADV VS	// () //
76	D-CONTC/17503/2025 CONTC/1962/2025	RAMAKANTA DASH VS SANGRAM KESHARI CHOUDHURY, M.D, OCEANLINE STEVEDORES PVT. LTD.	ADV VS	// () //
77	D-CONTC/14892/2025 CONTC/1963/2025	HEMANTA KUMAR JOSHI VS GAURAV SHIVAJI ISALWAR,IAS	ADV. VS	// () //
78	D-CONTC/14914/2025 CONTC/1964/2025	SWADESH BANDITA PADHI VS PREMCHANDRA CHOUDURI,IAS	ADV. VS	// () //
79	D-CONTC/14017/2025 CONTC/1965/2025	HAJARI MUDULI VS SHALINI PANDIT, IAS	ADV. VS	// () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :01/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
80	D-CONTC/15136/2025 CONTC/1966/2025	PURNA CHANDRA SINHA VS AUROBINDA PADHI,CHIEF ADMINISTRATOR,SRI JAGANNATH TEMPLE ,PURI	PRASANNA KUMAR NAYAK VS	// 0 //
81	D-CONTC/15195/2025 CONTC/1967/2025	SUJIT KUMAR TAHAL VS ANU GARG,IAS	ADV. VS	// 0 //
82	D-CONTC/15217/2025 CONTC/1968/2025	MANAS RANJAN PUROHIT VS BIJAY KETAN UPADHYAYA,IAS	ADV. VS	// 0 //
83	D-CONTC/16572/2025 CONTC/1969/2025	RAJANIKANTA PANI VS BIJAYA KUMAR MOHAPATRA,DIRECTOR,HEALTH SERVICES,ODISHA	ADV. VS	// 0 //
84	D-CONTC/17697/2025 CONTC/1970/2025	KHETRABASI NAYAK VS DR. TUSHAR JYOTI RANJAN , TAHASILDAR,BARNGA, CUTTACK	ADV. VS	// 0 //
85	D-CONTC/15225/2025 CONTC/1971/2025	ANASUYA DEVI VS SUBRAT KUMAR PANDA,IAS	KUNAL KUMAR SWAIN VS	// 0 //
86	D-CONTC/15227/2025 CONTC/1972/2025	AJAYA KUMAR SARANGI VS GIRISH S.N,IAS	ADV. VS	// 0 //
87	D-CONTC/15228/2025 CONTC/1973/2025	PRAKASH KUMAR MISHRA VS GIRISH S.N,IAS	ADV. VS	// 0 //
88	D-CONTC/15250/2025 CONTC/1974/2025	BRUNDABAN NAYAK VS AJAYA GARNAIK, I/C SPL. L.A.O, TALCHER SAMBALPUR DOUBLING RAIL LINK	TUSAR KUMAR MISHRA VS	// 0 //
89	D-CONTC/15254/2025 CONTC/1975/2025	BIDYADHAR SAHOO VS JYOTI RANJAN MISHRA,OAS	ADV. VS	// 0 //
90	D-CONTC/17354/2025 CONTC/1976/2025	TAPAN KUMAR MANDAL VS JAYANTA JAYASINGH, TAHASILDAR, SALIPUR		// 0 //
91	D-CONTC/16682/2025	GIRIDHAR DAS	ADV.	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :01/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/1977/2025	VS AJAYA KUMAR MOHANTY,TAHASILDAR,RAJNAGAR,KENDRAPARA	VS	() //
92	D-CONTC/16726/2025 CONTC/1978/2025	CHATURBHUJA BHUE VS SEVASHREE BHOI,BEO, DHANKAUDA ,SAMBALPUR	ADV. VS	// () //
93	D-CONTC/17544/2025 CONTC/1979/2025	BIDYUTANANDA BASTIA VS ARAVIND AGRAWAL,I.A.S.	PRAKASH KUMAR ROUT VS	// () //
94	D-CONTC/14016/2025 CONTC/1980/2025	RAMA CHANDRA DASH VS SHALINI PANDIT, IAS	ADV. VS	// () //
95	D-CONTC/15257/2025 CONTC/1981/2025	RAGHUNATH PANDA VS DEORANJAN KUMAR SINGH,IAS	ADV. VS	// () //
96	D-CONTC/15259/2025 CONTC/1982/2025	JITENDRA PRASAD SINGH VS DR.BASANTA KUMAR NAIK,SECY., G.B OF DUTIKA SAHU COLLEGE	RAKESH BEHERA VS	// () //
97	D-CRLA/12411/2025 CRLA/511/2025	SUSANTA MOHAPATRA VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	RANPUR /308 /2015 SPECIAL JUDGE (POCSO), NAYAGARH TR/0000008/2016
98	D-CRLA/12713/2025 CRLA/512/2025	MITHUN PRADHAN@MITHUN POLEI VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	BUGUDA /150 /2025 SPECIAL JUDGE,BHANJANAGAR(Ganja Spl/0000032/2025
99	D-CRLA/12717/2025 CRLA/513/2025	SUBRAT PALAURI@SUBRAT KUMAR PALAURI VS STATE OF ODISHA	KARUNAKAR GAYA VS	ASTARANGA /37 /2025 ADDL.SESIONS JUDGE,NIMPARA(Puri) Spl/0000015/2025
100	D-CRLA/12757/2025 CRLA/514/2025	PRANGYA@SWATISANGHAMITRA SAHOO VS STATE OF ODISHA	SOMANATH NANDA VS	KUDANAGARI /341 /2023 SPECIAL JUDGE (POCSO), KENDRAPARA JJC/0000022/2023
101	D-CRLA/12815/2025 CRLA/515/2025	GUNA BHOI@BEHERA VS STATE OF ODISHA	SARTHAK MISHRA VS	SATYABADI /32 /2021 AD-HOC A.D.J.,(FTSC),PURI(Puri) TR/0000062/2023
102	D-CRLA/11363/2025 CRLA/516/2025	JASMAN KANDULANA VS	RAKESH KUMAR MALLICK VS	GOVINDPUR /68 /2023 SPECIAL JUDGE (POCSO), SAMBALPUR

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :01/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CRLA/12734/2025 CRLA/517/2025	STATE OF ODISHA ABHIMANYU MISHRA VS	SATYAJIT MOHAPATRA VS	Spl/0000016/2023 KHETRARAJPUR /247 /2024 2ND A.D.J., SAMBALPUR(Sambalpur)
104	D-CRLA/12205/2025 CRLA/518/2025	STATE OF ODISHA SANJEEB MUGRI VS	DURGA PRASAD S.MALLICK VS	Spl/0000040/2024 BOLANGIR SADAR /280 /2022 1ST A.D.J.-CUM-PO,CHILDRENS COURT
105	D-CRLA/12418/2025 CRLA/519/2025	STATE OF ODISHA TAPAN DAS VS	SARBESWAR SAHOO VS	SC/0000138/2022 UMERKOTE /49 /2023 A.D.J.,UMERKOTE(Nabarangapur)
106	D-CRLA/12678/2025 CRLA/520/2025	STATE OF ODISHA SAGAR KUMAR SWAIN VS	RABI NARAYAN MOHANTY VS	TR/0000008/2023 BHUBANESWAR VIGILANCE /3 /2012 SPECIAL JUDGE, SPL. COURT,BHUBAN
107	D-CRLA/13143/2025 CRLA/521/2025	STATE OF ODISHA(VIG.) PURUSOTTAM PRADHAN VS	DHIRENDRA KUMAR MOHAPATRA VS	CC/0000002/2017 SUNDARGARH SADAR /12 /2013 A.D.J.,SUNDARGARH(Sundargarh)
108	D-CRLA/11781/2025 CRLA/522/2025	STATE OF ODISHA SANJAYA DEHURY VS	ALOK KUMAR KAR VS	ST/0000156/2013 KAMAKHYANAGAR /172 /2019 SPECIAL JUDGE(POCSO), DHENKANAL
109	D-CRLMC/11472/2025 CRLMC/1615/2025	STATE OF ODISHA NARESH DAS VS	ANIRUDHA DAS VS	Spl/0000040/2019 CUTTACK SADAR /516 /2024 J.M.F.C.,CUTTACK(RURAL)(Cuttack)
110	D-CRLMC/12078/2025 CRLMC/1616/2025	STATE OF ODISHA RATNAKAR DASH VS	SURAJ MOHANTY VS	GR/0001181/2024 ASKA /168 /2024 J.M.F.C.,ASKA(Ganjam)
111	D-CRLMC/12532/2025 CRLMC/1617/2025	STATE OF ODISHA SNEHALATA @ SONALI JENA VS	GYANENDRA CHANDRA SWAIN VS	GR/0000432/2024 ASKA /18 /2024 J.M.F.C.,ASKA(Ganjam)
112	D-CRLMC/10797/2025 CRLMC/1618/2025	STATE OF ODISHA K.GEETHA VS	SATYA PRAKASH SATAPATHY VS	GR/0000050/2024 / /0 SPECIAL C.J.M.(CBI),BHUBANESWAR(K
113	D-CRLMC/12289/2025 CRLMC/1619/2025	UNION OF INDIA (CBI) ABHISEK PUROHIT VS STATE OF ODISHA	BISWA KUMAR MISHRA VS	Spe/0000020/2014 SAHID NAGAR P.S. /60 /2025 EXECUTIVE MAGISTRATE,BBSR(Khord CMC/0000255/2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :01/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CRLMC/12904/2025 CRLMC/1620/2025	SRI SRI RADHA MADAN MOHAN GOSALA AND SRI PRABHUPADA SEBASHRAMA, VS STATE OF ODISHA	ANIL KUMAR SAHU VS	R.UDAYAGIRI /125 /2024 J.M.F.C.,R.UDAYAGIRI(Gajapati) MIS.CASE/0000006/2024
115	D-CRLMC/10607/2025 CRLMC/1621/2025	GURU SWAIN@GURU KRUSHNA SWAIN VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	AIR FIELD P.S. /298 /2024 J.M.F.C.,BHUBANESWAR(Khordha) CT/0000920/2024
116	D-CRLMC/10819/2025 CRLMC/1622/2025	SUNIL@SAMEER KHAN@SAMIR KHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	CHANDAPUR /133 /2019 ASST. SESSION JUDGE,RANPUR(Nayaga ST/0000068/2022
117	D-CRLREV/11287/2025 CRLREV/232/2025	SURENDRA KUMAR MISHRA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	// S.D.J.M.-CIVIL JUDGE (JD),ANANDPUR ICC/0000112/2019
118	D-CRLREV/12406/2025 CRLREV/233/2025	BISI@BISI KESAN PRADHAN VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	CHANDAKA P.S. /18 /2000 ADDL.C.J.M. (SPL),BHUBANESWAR(Kh CT/0000156/2023
119	D-FAO/12168/2025 FAO/201/2025	MAMATA NAYAK VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000126/2024
120	D-FAO/14079/2025 FAO/202/2025	THE LEGAL OFFICER, M/S. CHOLAMANDALAM MS GENERAL INSURANCE COMPANY VS NARAYAN MALLICK	YRIMPRASAD DUTTA VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000280/2021
121	D-FAO/14085/2025 FAO/203/2025	LEGAL OFFICER , M/S. CHOLAMANDALAM MS GENARAL INSURANCE CO. LTD.,KHURDA VS AMIT KUMAR NATH	YRIMPRASAD DUTTA VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000282/2021
122	D-FAO/14090/2025 FAO/204/2025	THE LEGAL OFFICER, M/S. CHOLAMANDALAM GENERAL INSURANCE COMPANY LIMITED,KHURDA VS ALOK BEHERA	YRIMPRASAD DUTTA VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000352/2021
123	D-FAO/17599/2025 FAO/205/2025	SANJAY KUMAR PADHI VS GENERAL MANAGER, SOUTH EAST CENTRAL RAILWAY,BILASPUR,CHHATISGARH	RAMANATH ACHARYA VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000080/2012
124	D-FAO/17539/2025 FAO/206/2025	RUPA KUMARI VS UNION OF INDIA	DEEPALI MAHAPATRA VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000050/2023
125	D-JCRLA/13339/2025	ROMANCHA @ RABI SUNANNI	ADV.	MAHULPALI /100 /2019

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :01/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	JCRLA/46/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE (POCSO), SAMBALPUR Spl/0000047/2019
126	D-JCRLA/13338/2025 JCRLA/47/2025	ROSHAN MUNDA VS STATE OF ODISHA	ADV. VS	KISINDA /8 /2016 SPECIAL JUDGE (POCSO), SAMBALPUR ST/0000057/2016
127	D-JCRLA/13337/2025 JCRLA/48/2025	JASMAN KANDULANA VS STATE OF ODISHA	ADV. VS	GOVINDPUR /68 /2023 SPECIAL JUDGE (POCSO), SAMBALPUR Spl/0000016/2023
128	D-JCRLA/13335/2025 JCRLA/49/2025	MANOJ @ BABA @ MANISH SINGH VS STATE OF ODISHA	ADV. VS	BARPALLI /95 /2019 SPECIAL JUDGE (POCSO), BARGARH(B Spl/0000015/2019
129	D-MACA/17285/2025 MACA/510/2025	R.M., NEW INDIA ASSURANCE CO. LTD.,KHURDA VS SURENDRA BEHERA	PRASANTA KUMAR MAHALI VS	// 5TH M.A.C.T.,PURI(Puri) Mac/0000031/2020
130	D-MACA/14439/2025 MACA/511/2025	MANAGER, SRIRAM GENERAL INSURANCE CO. LTD. VS MANONITA SABAR	GIRIJA PRASAD DUTTA VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000009/2017
131	D-MACA/15367/2025 MACA/512/2025	B.M., CHALAMANDALAM MS GENERAL INSURANCE CO. LTD., KHURDA VS BISHNU PRIYA BISWAL	G.P.DUTTA VS	// 1ST M.A.C.T., ANGUL(Anugul) Mac/0000034/2022
132	D-MACA/15339/2025 MACA/513/2025	BRANCH MANAGER,CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD.,KHURDA VS NILIMA SWAIN	G.P.DUTTA VS	// 1ST M.A.C.T., ANGUL(Anugul) Mac/0000034/2022
133	D-MACA/16002/2025 MACA/514/2025	DILLIP KUMAR MAHARANA VS M.G.MOHANTY	BISHNU BRATA SINGH VS	// III M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000367/2011
134	D-MACA/17336/2025 MACA/515/2025	BHANUMATI DEHURY VS AKSHAYA INDUSTRIES, JALPAIGUDI	SATYABHUSAN DAS VS	// 4TH M.A.C.T., KAMAKHYANAGAR(Dher Mac/0000018/2017
135	D-MACA/13249/2025 MACA/516/2025	THE DIVISIONAL MANAGER, UNITED INDIA INSURANCE CO. LTD.,GANJAM VS GANESH ROUT	RAMESH CHANDRA SAHOO 1 VS	// 4TH M.A.C.T. BHAWANIPATNA(Kalaha Mac/0000034/2018
136	D-MACA/17541/2025 MACA/517/2025	ANIMA TOPPO VS	BIRANCHI NARAYAN RATH VS	// 3RD M.A.C.T.,JHARSUGUDA(Jharsuguda

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :01/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-MATA/14767/2025 MATA/181/2025	MANOJ KUMAR PATEL RAJIV LOCHAN BEHERA VS ANIMA BEHRA	SNEHASISH BEHERA VS	Mac/0000043/2021 // JUDGE, FAMILY COURT, DHENKANAL CP/0000030/2024
138	D-OTAPL/14212/2025 OTAPL/47/2025	COMMISSIONER OF CUSTOMS (PREVENTIVE),BHUBANESWAR VS MANISH KHEMKA	TUSHAR KANTI SATAPATHY,SR.S.C VS	// () //
139	D-OTAPL/14164/2025 OTAPL/48/2025	COMMISSIONER OF CUSTOMS(PREVENTIVE),BHUBANESWAR VS MANISH KHEMKA	TUSHAR KANTI SATAPATHY,SR.S.C VS	// () //
140	D-RPFAM/17088/2025 RPFAM/114/2025	BIJAYALAXMI PATRA VS HRUSIKESH PATRA	SIVA SANKAR CHAINI VS	// JUDGE, FAMILY COURT, BHADRAK(Bh Crp/0000193/2019
141	D-RPFAM/16343/2025 RPFAM/115/2025	SUBASH NAYAK VS MAKADAMA NAYAK	DIGANT KALLOL DEO VS	// JUDGE FAMILY COURT,KHURDA(Khor Crp/0000176/2020
142	D-RPFAM/15950/2025 RPFAM/116/2025	ANKITA PRIYADARSINI SENDHA VS BRAJABANDHU BEHERA	SAROJ KUMAR DASH VS	// JUDGE, FAMILY COURT, DHENKANAL Crp/0000098/2023
143	D-RPFAM/17119/2025 RPFAM/117/2025	MANOJ KUMAR DASH VS PRAVATI MISHRA	SARBESWAR BEHERA VS	// JUDGE FAMILY COURT,KHURDA(Khor Crp/0000233/2023
144	D-RPFAM/16410/2025 RPFAM/118/2025	K.RAJESH VS B. MANORAMA	P.V.BALAKRISHNA VS	// JUDGE FAMILY COURT,GANJAM(Ganja Crp/0000368/2017
145	D-RSA/17703/2025 RSA/225/2025	MAHENDRA KUMAR SAMANTARAY VS KIRTI MISTRI	DWARIKA PRASAD MOHANTY VS	// A.D.J.,KUJANG(Jagatsinghapur) RFA/0000021/2022
146	D-RVWPET/16600/2025 RVWPET/130/2025	STATE OF ODISHA VS PRASHANNA KUMAR SAHU	JAYANTA KUMAR KHANDAYATRAY,A.S.C VS	// () //
147	D-RVWPET/16601/2025 RVWPET/131/2025	STATE OF ODISHA VS GHANA SHYAM SAHU	JAYANTA KUMAR KHANDAYATRAY,A.S.C VS	// () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :01/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-RVWPET/12505/2025 RVWPET/132/2025	DEBIKA MISHRA VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
149	D-RVWPET/16200/2025 RVWPET/133/2025	PINTU SWAIN VS VICE CHAIRMAN ,BBSR DEVELOPMENT AUTHORITY ,BBSR	RAJAKISHORE SAHOO VS	// 0 //
150	D-RVWPET/16318/2025 RVWPET/134/2025	DILESHWAR PATRA VS SANJUKTA@DHARITRI KHAMARI	SUSANTA DASH VS	// 0 //
151	D-WA/15824/2025 WA/785/2025	STATE OF ODISHA VS BISWAJIT DHAL	SAROJ KUMAR JEE,A.G.A VS	// 0 //
152	D-WA/15048/2025 WA/786/2025	STATE OF ODISHA VS SARAT CHANDRA TRIPATHY	SATYABRATA MOHANTY,A.G.A VS	// 0 //
153	D-WA/15752/2025 WA/787/2025	STATE OF ODISHA VS MANAS RANJAN MOHANTY	AISHWARYA DASH, A.S.C. VS	// 0 //
154	D-WA/15206/2025 WA/788/2025	GOVERNING BODY OF ISPAT COLLEGE, ROURKELA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
155	D-WA/17667/2025 WA/789/2025	NARENDRA MAJHI VS STATE OF ODISHA	SURYAKANTA DASH VS	// 0 //
156	D-WA/15154/2025 WA/790/2025	STATE OF ODISHA VS DR RASMI RANJAN PATRA	SASWAT DAS,A.G.A VS	// 0 //
157	D-WA/15219/2025 WA/791/2025	GOVERNING BODY OF ISPAT COLLEGE,ROURKELA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
158	D-WA/14494/2025 WA/792/2025	ANANDA CHANDRA SUBUDHI VS STATE OF ODISHA	RAMAKRISHNA BISOI VS	// 0 //
159	D-WA/15791/2025	STATE OF ODISHA	DEBASISH TRIPATHY , A.G.A	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :01/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WA/793/2025	VS	VS	0
		BIDYADHAR SAHOO		//
160	D-WA/15753/2025	STATE OF ODISHA	DEBASHIS TRIPATHY, A.G.A.	//
	WA/794/2025	VS	VS	0
		KAMALAKANTA SAMAL		//
161	D-WA/15754/2025	STATE OF ODISHA	DEBASHIS TRIPATHY, A.G.A.	//
	WA/795/2025	VS	VS	0
		SUBASH CHANDRA BAG		//
162	D-WP(C)/17644/2025	JYOTIRMAYEE PANIGRAHI	ROMEET PANIGRAHI	//
	WP(C)/11984/2025	VS	VS	0
		STATE OF ODISHA		//
163	D-WP(C)/17645/2025	PABITRA MOHAN NANDA	ROMEET PANIGRAHI	//
	WP(C)/11985/2025	VS	VS	0
		STATE OF ODISHA		//
164	D-WP(C)/15583/2025	JOGESH CHANDRA SAMAL	TUSAR KUMAR MISHRA	//
	WP(C)/11986/2025	VS	VS	0
		STATE OF ODISHA		//
165	D-WP(C)/14827/2025	DUSHMANTA SAHU	MANOJA KUMAR KHUNTIA	//
	WP(C)/11987/2025	VS	VS	0
		STATE OF ODISHA		//
166	D-WP(C)/15778/2025	PRAHALLAD BISWAL	ARNAV BEHERA	//
	WP(C)/11988/2025	VS	VS	0
		AJAY BEHERA		//
167	D-WP(C)/15600/2025	RANAJIT PRADHAN	TUSAR KUMAR MISHRA	//
	WP(C)/11989/2025	VS	VS	0
		STATE OF ODISHA		//
168	D-WP(C)/14352/2025	KALI CHARAN ROUT	BIREN SANKAR TRIPATHY	//
	WP(C)/11990/2025	VS	VS	0
		STATE OF ODISHA		//
169	D-WP(C)/15634/2025	LALATENDU PAL	LALATENDU SAMAL	//
	WP(C)/11991/2025	VS	VS	0
		STATE OF ODISHA		//
170	D-WP(C)/16441/2025	SWADHIN RANJAN DAS	SOUMYA JYOTI BISWAL	//
	WP(C)/11992/2025	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :01/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-WP(C)/16538/2025 WP(C)/11993/2025	KHADI AND VILLAGE INDUSTRIES COMMISSION, MAHARASHTRA, INDIA MANIRAM GOND VS STATE OF ODISHA	SAIBRATA RATH VS	// // 0 //
172	D-WP(C)/17561/2025 WP(C)/11994/2025	JAYANARAYAN PRADHAN VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
173	D-WP(C)/17517/2025 WP(C)/11995/2025	JAYANTI NAYAK VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
174	D-WP(C)/16619/2025 WP(C)/11996/2025	EXECUTIVE ENGINEER (ELECT) TPWODL RAJGANGPUR ELECTRICAL DIVISION, SUNDARBAN VS THE APPELLATE AUTHORITY, OFFICER OF ADDL CHIEF ENGINEER CUM ELECTRICAL INSPECTOR , ROURKELA	PRASANT KUMAR TRIPATHY VS	// 0 //
175	D-WP(C)/16031/2025 WP(C)/11997/2025	GADADHAR MOHANTA VS REVENUE DIVISIONAL COMMISSIONER, CENTRAL DIVISION, CUTTACK	HEMANTA KUMAR MOHANTA VS	// 0 //
176	D-WP(C)/16180/2025 WP(C)/11998/2025	EXECUTIVE ENGINEER (ELECT.), TPWODL, RAJGANGPUR ELECTRICAL DIVISION, SUNDARBAN VS THE APPELLATE AUTHORITY, OFFICE OF ADDITIONAL CHIEF ENGINEER-CUM-ELECTRICAL INSPECTOR, ROURKELA	SPINDEY KUMAR TRIPATHY VS	// 0 //
177	D-WP(C)/17572/2025 WP(C)/11999/2025	CHANDRA PRAKASH RATH VS STATE OF ODISHA	BUDHIRAM DAS VS	// 0 //
178	D-WP(C)/15288/2025 WP(C)/12000/2025	ARATI NAIK VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //
179	D-WP(C)/17518/2025 WP(C)/12001/2025	SABITREE PRADHAN VS STATE OF ODISHA	MANAS PATI VS	// 0 //
180	D-WP(C)/16083/2025 WP(C)/12002/2025	GOURANGA CHARAN PRADHAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
181	D-WP(C)/16839/2025 WP(C)/12003/2025	CHANDRADHWAJA SETHY @ CHANDRA DHWAJA SETHY VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :01/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WP(C)/17521/2025 WP(C)/12004/2025	DR. SUMAN KUMARI JOSHI VS ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR	BISWABIHARI MOHANTY VS	// 0 //
183	D-WP(C)/17455/2025 WP(C)/12005/2025	RASMITA SARANGI VS STATE OF ODISHA	BIDYADHAR MANSING VS	// 0 //
184	D-WP(C)/16765/2025 WP(C)/12006/2025	ANITA BEHERA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
185	D-WP(C)/15587/2025 WP(C)/12007/2025	PANDAB SAHOO VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //
186	D-WP(C)/16922/2025 WP(C)/12008/2025	DEEPAK KUMAR BEHERA VS STATE OF ODISHA	KARUNAKAR RATH VS	// 0 //
187	D-WP(C)/17217/2025 WP(C)/12009/2025	M/S. PRAFULLA KUMAR DEY, BBSR VS PRINCIPAL COMMISSIONER GST AND CENTRAL EXCISE, BBSR	CHITTA RANAJAN DAS VS	// 0 //
188	D-WP(C)/13584/2025 WP(C)/12010/2025	SUBRAT DAS VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
189	D-WP(C)/17212/2025 WP(C)/12011/2025	DURGA PRASAD NAIK VS INDIAN OIL CORPORATION LTD.,MUMBAI	DEEPALI MAHAPATRA VS	// 0 //
190	D-WP(C)/17236/2025 WP(C)/12012/2025	SASMITA MAHAPATRA VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
191	D-WP(C)/17468/2025 WP(C)/12013/2025	SAROJ KUMAR SAHOO VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
192	D-WP(C)/17631/2025 WP(C)/12014/2025	SAMEER KUMAR ROUT VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
193	D-WP(C)/15436/2025	RABINARAYAN PATRA	SAROJ KUMAR DASH	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :01/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/12015/2025	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/17470/2025 WP(C)/12016/2025	AKRUR NAYAK VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
195	D-WP(C)/16355/2025 WP(C)/12017/2025	BHAGABAN CHARAN DAS VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
196	D-WP(C)/17578/2025 WP(C)/12018/2025	AJIT DASH VS SMFG INDIA CREDIT COMPANY LTD., BANGALORE	SIDHARTHA MISHRA VS	// 0 //
197	D-WP(C)/14903/2025 WP(C)/12019/2025	SUBHASMITA NAYAK @ NAIK VS STATE OF ODISHA	BIPLAB MOHANTY VS	// 0 //
198	D-WP(C)/17157/2025 WP(C)/12020/2025	BASANTA KUMAR ROUT VS STATE OF ODISHA	LALATENDU SAMAL VS	// 0 //
199	D-WP(C)/15095/2025 WP(C)/12021/2025	DILLIP KUMAR GURU VS STATE OF ODISHA	BISWAJIT PASAYAT VS	// 0 //
200	D-WP(C)/16043/2025 WP(C)/12022/2025	M/S.BEEKAY STEEL INDUSTRIES LIMITED, KOLKATA VS STATE OF ODISHA	AVIJIT PAL VS	// 0 //
201	D-WP(C)/17634/2025 WP(C)/12023/2025	PUSPALATA RATH VS STATE OF ODISHA	KAJAL SAHOO VS	// 0 //
202	D-WP(C)/17315/2025 WP(C)/12024/2025	TARUNA RANJAN NAYAK VS STATE OF ODISHA	BIDYADHAR MANSING VS	// 0 //
203	D-WP(C)/14205/2025 WP(C)/12025/2025	KHITISH KISKU VS UNION OF INDIA	GAJENDRANATH ROUT VS	// 0 //
204	D-WP(C)/17582/2025 WP(C)/12026/2025	MANAS RAJAN ROUT VS	KANANBALA ROY CHOUDHURY VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :01/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/16344/2025 WP(C)/12027/2025	THE COMMISSIONER OF CGST AND CX JAYAKRUSHNA DHAL VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// // 0 //
206	D-WP(C)/16061/2025 WP(C)/12028/2025	SALILA KUMAR PRADHAN VS STATE OF ODISHA	KRUSHNA CHANDRA RATHA VS	// 0 //
207	D-WP(C)/17378/2025 WP(C)/12029/2025	GOPAL CHANDRA PRADHAN VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
208	D-WP(C)/17617/2025 WP(C)/12030/2025	MADHABANAND SAHOO VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //
209	D-WP(C)/16092/2025 WP(C)/12031/2025	ARNAPURNA LENKA VS REGISTRAR, COOPERATIVE SOCIETIES, BBSR	SARBESWAR BEHERA VS	// 0 //
210	D-WP(C)/17586/2025 WP(C)/12032/2025	SAILESH CHANDRA MOHANTY VS THE COMMISSIONER (APPEALS) CGST AND CX, BBSR	KANANBALA ROY CHOUDHURY VS	// 0 //
211	D-WP(C)/16011/2025 WP(C)/12033/2025	ARUN KUMAR NAIK VS STATE OF ORISSA	ARIJEET MISHRA VS	// 0 //
212	D-WP(C)/17623/2025 WP(C)/12034/2025	PRATYUSH KUMAR MOHANTY VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
213	D-WP(C)/17242/2025 WP(C)/12035/2025	RANJAN KUMAR SING VS STATE OF ODISHA	AJAYA KUMAR BARIK VS	// 0 //
214	D-WP(C)/17850/2025 WP(C)/12036/2025	GOLAM MD ALI KHAN VS STATE OF ODISHA	DILIP KUMAR PATNAIK VS	// 0 //
215	D-WP(C)/17259/2025 WP(C)/12037/2025	DURGA RANI KARMAKAR VS STATE OF ODISHA	AJAYA KUMAR BARIK VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :01/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/16179/2025 WP(C)/12038/2025	NAYAN PRABHA DHAL VS STATE OF ODISHA	LALITENDU MISHRA VS	// 0 //
217	D-WP(C)/17782/2025 WP(C)/12039/2025	M/S ABHILASHA COMMERCIAL PRIVATE LIMITED VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// 0 //
218	D-WP(C)/17719/2025 WP(C)/12040/2025	RAKESH KUMAR PARIDA VS STATE OF ODISHA	KURESH PRASAD DASH VS	// 0 //
219	D-WP(C)/16738/2025 WP(C)/12041/2025	BISHNU MISHRA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
220	D-WP(C)/17867/2025 WP(C)/12042/2025	SURYAMANI PATRY VS STATE OF ODISHA	SHIVSANKAR MOHANTY VS	// 0 //
221	D-WP(C)/16242/2025 WP(C)/12043/2025	GITABALI PRADHAN VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
222	D-WP(C)/16181/2025 WP(C)/12044/2025	PRAHALLAD DAS @ KULA VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	// 0 //
223	D-WP(C)/16757/2025 WP(C)/12045/2025	BAILOCHAN PADHIHARI VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
224	D-WP(C)/16961/2025 WP(C)/12046/2025	RUKMANI SAHOO VS STATE OF ODISHA	DEBASIS PANIGRAHI VS	// 0 //
225	D-WP(C)/17159/2025 WP(C)/12047/2025	MANOJ KUMAR NATH VS STATE OF ODISHA	LALATENDU SAMAL VS	// 0 //
226	D-WP(C)/17683/2025 WP(C)/12048/2025	M/S ANUPAMA ENTERPRISES,ANGUL VS ADDITIONAL STATE TAX OFFICER,ANGUL	KAJAL SAHOO VS	// 0 //
227	D-WP(C)/17370/2025	TILOTTAMA NAYAK	PRASANNA KUMAR MISHRA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :01/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/12049/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/17725/2025 WP(C)/12050/2025	M/S. PAKKI NABIN PATNAIK,NABARANGPUR VS SUPERINTENDENT NAWARANGPUR CGST CIRCLE,MALKANAGIRI	KAJAL SAHOO VS	// 0 //
229	D-WP(C)/16940/2025 WP(C)/12051/2025	RADHASHYAM SAHOO VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
230	D-WP(C)/17583/2025 WP(C)/12052/2025	ARCON PROJECT PVT LTD VS THE COMMISSIONER CT AND GST	KANANBALA ROY CHOUDHURY VS	// 0 //
231	D-WP(C)/11379/2025 WP(C)/12053/2025	AJAYA CHANDRA NAYAK VS STATE OF ODISHA	MANORANJAN PATTANAİK VS	// 0 //
232	D-WP(C)/17498/2025 WP(C)/12054/2025	SANJEEV KUMAR MEHER VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
233	D-WP(C)/16455/2025 WP(C)/12055/2025	EXECUTIVE ENGINEER (ELECT.), TPWODL, RAJGANGPUR, SUNDERGARH VS THE APPELLATE AUTHORITY, ROURKELA	PRASANTA KUMAR TRIPATHY VS	// 0 //
234	D-WP(C)/17596/2025 WP(C)/12056/2025	NILAKANTHA MOHANTA VS STATE OF ODISHA	SURAJ MOHANTY VS	// 0 //
235	D-WP(C)/14751/2025 WP(C)/12057/2025	KHITISH CHANDRA DAS VS THE COMPTROLLER AND AUDITOR GENERAL OF INDIA, NEW DELHI	SANTOSH SAHOO VS	// 0 //
236	D-WP(C)/17621/2025 WP(C)/12058/2025	M/S. ARUN UDYOGA. JAJPUR VS THE COMMISSIONER, CENTRAL GOODS AND SERVICES TAX (CGST) AND CENTRAL EXCISE, BBSR	ADHIRAJ MOHANTY VS	// 0 //
237	D-WP(C)/17486/2025 WP(C)/12059/2025	GORA @ GURA MUNDA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
238	D-WP(C)/17600/2025 WP(C)/12060/2025	HARA PRASANNA BISWAL VS	PRAKASH KUMAR ROUT VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :01/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/17500/2025 WP(C)/12061/2025	STATE OF ODISHA RADHAMADHABA MISHRA VS	KRISHNA CHANDRA SAHU VS	// // 0
240	D-WP(C)/17720/2025 WP(C)/12062/2025	STATE OF ODISHA RABINDRA KU SWAIN VS	KURESH PRASAD DASH VS	// // 0
241	D-WP(C)/17745/2025 WP(C)/12063/2025	STATE OF ODISHA NITYANANDA ROUT VS	HEMANTA KUMAR ROUT VS	// // 0
242	D-WP(C)/17650/2025 WP(C)/12064/2025	STATE OF ODISHA M/S. UTKAL TEXTILES, BALANGIR VS	ITISHREE TRIPATHY VS	// // 0
243	D-WP(C)/17502/2025 WP(C)/12065/2025	STATE TAX OFFICER, BALANGIR NIRANJAN MAHAPATRA VS	KRISHNA CHANDRA SAHU VS	// // 0
244	D-WP(C)/17443/2025 WP(C)/12066/2025	STATE OF ODISHA SUNITA DEVI VS	Krishna Chandra Sahu VS	// // 0
245	D-WP(C)/17656/2025 WP(C)/12067/2025	STATE OF ODISHA RITIK RAJ KALET VS	SHASHI BHUSAN JENA VS	// // 0
246	D-WP(C)/16188/2025 WP(C)/12068/2025	STATE OF ODISHA JAGANNATH SETHY VS	RANJAN KUMAR NAYAK VS	// // 0
247	D-WP(C)/16306/2025 WP(C)/12069/2025	STATE OF ODISHA M/S JSW STEEL LIMITED, KEONJHAR VS	SARADA PRASANNA SARANGI VS	// // 0
248	D-WP(C)/16659/2025 WP(C)/12070/2025	UNION OF INDIA M/S DHABALESWAR INDUSTRIAL TRAINING CENTRE., CUTTACK VS	GOPAL KRUSHNA MOHANTY VS	// // 0
249	D-WP(C)/14030/2025 WP(C)/12071/2025	UNION OF INDIA SAHADEV DIGAL VS	ARUN KUMAR ACHARYA VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :01/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/17821/2025 WP(C)/12072/2025	DIBAKAR NATH VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //
251	D-WP(C)/16419/2025 WP(C)/12073/2025	BILASINI ROUT VS STATE OF ODISHA	RAJU KUMAR SATPATHY VS	// 0 //
252	D-WP(C)/17828/2025 WP(C)/12074/2025	SAROJ KUMAR ROUT VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
253	D-WP(C)/17765/2025 WP(C)/12075/2025	M/S. SWARNA AND CO., SAMBALPUR VS SUPERINTENDENT CGST AND CENTRAL EXCISE SAMBALPUR-1	ITISHREE TRIPATHY VS	// 0 //
254	D-WP(C)/17422/2025 WP(C)/12076/2025	SK. SAFIULLAH VS STATE OF ORISSA	ASHOK KUMAR BEHERA VS	// 0 //
255	D-WP(C)/17866/2025 WP(C)/12077/2025	SUJIT KUMAR SWAIN VS STATE OF ORISSA	AJAYA KUMAR MOHARANA VS	// 0 //
256	D-WP(C)/17440/2025 WP(C)/12078/2025	BIKASH KUMAR PATEL VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
257	D-WP(C)/15296/2025 WP(C)/12079/2025	BANITA PPRADHAN VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //
258	D-WP(C)/14225/2025 WP(C)/12080/2025	RANJIT KUMAR NAYAK VS STATE OF ODISHA	DINESH KUMAR PANDA VS	// 0 //
259	D-WP(C)/17923/2025 WP(C)/12081/2025	SILPITA NAYAK VS STATE OF ODISHA	KARUNAKAR RATH VS	// 0 //
260	D-WP(C)/17885/2025 WP(C)/12082/2025	SRIBACHHA PRADHAN @ BACHHIA @ SRIBATSA PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// 0 //
261	D-WP(C)/17207/2025	SADANANDA BEHERA	KARUNAKAR GAYA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :01/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/12083/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/14585/2025 WP(C)/12084/2025	KALANDI CHARAN SETHI VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //
263	D-WP(C)/17238/2025 WP(C)/12085/2025	BASUDEV DASH VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
264	D-WP(C)/17494/2025 WP(C)/12086/2025	M/S. NEW LAXMI STEEL AND POWER PVT. LTD, BBSR VS THE DIRECTOR GENERAL OF ANALYTICS, AND RISK MANAGEMENT, NEW DELHI	PRANAYA SAHOO VS	// 0 //
265	D-WP(C)/17154/2025 WP(C)/12087/2025	NAROTTAM NATH VS STATE OF ODISHA	LALATENDU SAMAL VS	// 0 //
266	D-WP(C)/16515/2025 WP(C)/12088/2025	MANASI KHUNTIA VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //
267	D-WP(C)/14920/2025 WP(C)/12089/2025	SWARNALATA DAS VS COMMISSIONER CONSOLIDATION, BBSR	BRAHMANANDA TRIPATHY VS	// 0 //
268	D-WP(C)/16484/2025 WP(C)/12090/2025	GOURIBALA NAYAK VS STATE OF ORISSA	TAPAN KUMAR KAMILA VS	// 0 //
269	D-WP(C)/17594/2025 WP(C)/12091/2025	SANKAR PRASAD ADHIKARY VS STATE OF ODISHA	PRAKASH KUMAR ROUT VS	// 0 //
270	D-WP(C)/17657/2025 WP(C)/12092/2025	DR.BHARAT CHANDRA SAMAL VS STATE OF ODISHA	BIRAJA KANTA MAHAPATRA VS	// 0 //
271	D-WP(C)/17693/2025 WP(C)/12093/2025	ROJALINE DAS VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
272	D-WP(C)/17608/2025 WP(C)/12094/2025	KAILASH CHANDRA NAYAK VS	ARUPANANDA GOSWAMY VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :01/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		STATE OF ODISHA		//
273	D-WP(C)/17226/2025 WP(C)/12095/2025	M/S. SURYA INTERNATIONAL, BERHAMPUR VS PRINCIPAL COMMISSIONER GST AND CENTRAL EXCISE, BBSR	CHITTA RANAJAN DAS VS	// 0 //
274	D-WP(C)/17711/2025 WP(C)/12096/2025	BISWANATH PARHI VS UCO BANK,THE DISCIPLINARY AND ZONAL MANAGER,BALASORE	SURENDRA NATH PANDA VS	// 0 //
275	D-WP(C)/17390/2025 WP(C)/12097/2025	INDRAMANI NAYAK VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
276	D-WP(C)/18078/2025 WP(C)/12098/2025	JITENDRA KUMAR PATNAIK VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
277	D-WP(C)/17394/2025 WP(C)/12099/2025	BHIMSEN MAHARANA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
278	D-WP(C)/17612/2025 WP(C)/12100/2025	RAGHUNATH PUSPALAK VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //
279	D-WP(C)/16246/2025 WP(C)/12101/2025	SUKANTA KUMAR DEBASARMA VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
280	D-WP(C)/17772/2025 WP(C)/12102/2025	KARUNAKAR NAYAK VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
281	D-WP(C)/17620/2025 WP(C)/12103/2025	BISWANATH PRADHAN VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //
282	D-WP(C)/17784/2025 WP(C)/12104/2025	M/S TYBAS PROJECTS (P) LTD, BBSR VS ADDL CT AND GST OFFICER/STATE TAX OFFICER, BBSR-1	AJIT KUMAR ROY VS	// 0 //
283	D-WP(C)/17934/2025 WP(C)/12105/2025	ANIL KUMAR NANDA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :01/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/17804/2025 WP(C)/12106/2025	DHIREN KUMAR PRADHAN VS STATE OF ODISHA	SWADHIN KESARI SINGH VS	// 0 //
285	D-WP(C)/17047/2025 WP(C)/12107/2025	IRC LOGISTICS LTD.,KOLKATA VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	// 0 //
286	D-WP(C)/17755/2025 WP(C)/12108/2025	DEBAJANI VS REGISTRAR OF CO-OPERATIVE SOCIETIES, ODISHA	ATUL TRIPATHY VS	// 0 //
287	D-WP(C)/17790/2025 WP(C)/12109/2025	SHRIMANT KUMAR MISHRA VS THE STATE OF ODISHA	SARTHAK PRADHAN VS	// 0 //
288	D-WP(C)/16397/2025 WP(C)/12110/2025	UMESH KUMAR MOHANTY VS BOARD OF DIRECTORS CUM APPELLATE AUTHORITY, ODISHA GRAMYA BANK, BBSR	DR. JITENDRA KUMAR LENKA VS	// 0 //
289	D-WP(C)/16793/2025 WP(C)/12111/2025	AMAR RANJAN MOHANTY VS THE INSPECTOR GENERAL OF REGISTRATION, ODISHA	SANKET KANUNGO VS	// 0 //
290	D-WP(C)/18086/2025 WP(C)/12112/2025	JANAKALYAN PARISHAD, MAYURBHANJ VS STATE OF ODISHA	AMIYA KUMAR MOHANTY A VS	// 0 //
291	D-WP(C)/16801/2025 WP(C)/12113/2025	DHIRENDRA KUMAR PANDA VS THE INSPECTOR GENERAL OF REGISTRATION, ODISHA, CUTTACK	SANKET KANUNGO VS	// 0 //
292	D-WP(C)/17505/2025 WP(C)/12114/2025	RAKESH RANJAN KAR VS STATE OF ODISHA	MADHUSUDAN JENA VS	// 0 //
293	D-WP(C)/17158/2025 WP(C)/12115/2025	ANANTAPUR GRAM PANCHAYAT LEVEL MISSION SHAKTI FEDERATION, CUTTACK VS STATE OF ODISHA	PRASANT KUMAR MISHRA VS	// 0 //
294	D-WP(C)/17795/2025 WP(C)/12116/2025	BIREN PARIDA VS THE STATE OF ODISHA	SARTHAK PRADHAN VS	// 0 //
295	D-WP(C)/15713/2025	BALAKRISHNA SAHU	LAXMIKANTA TRIPATHY	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :01/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/12117/2025	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/14660/2025 WP(C)/12118/2025	HARIHARA DAS VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	// 0 //
297	D-WP(C)/16379/2025 WP(C)/12119/2025	SHREEKANTA NAIK VS STATE OF ODISHA	JAGABANDHU SAHU VS	// 0 //
298	D-WP(C)/16767/2025 WP(C)/12120/2025	SIBARAM PATRO VS THE CO-OPERATIVE URBAN BANK LTD.,PARALAKHEMUNDI	PRASANNA KUMAR MISHRA VS	// 0 //
299	D-WP(C)/17321/2025 WP(C)/12121/2025	AJAYA KUMAR KAR VS UNION OF INDIA	SRIKAR KUMAR RATH VS	// 0 //
300	D-WP(C)/12955/2025 WP(C)/12122/2025	DILLIP KUMAR JENA VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //
301	D-WP(C)/18145/2025 WP(C)/12123/2025	SUNIL MANTRY VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //
302	D-WP(C)/16454/2025 WP(C)/12124/2025	KODANDA DHAR BAL VS STATE OF ODISHA	PRANAB KUMAR SAMANTRAY VS	// 0 //
303	D-WP(C)/16736/2025 WP(C)/12125/2025	PATITAPABAN SENAPATI VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
304	D-WP(C)/17197/2025 WP(C)/12126/2025	SANJEEB KUMAR RATH VS UNION OF INDIA	BIBHUDUTTA BARIK VS	// 0 //
305	D-WP(C)/13725/2025 WP(C)/12127/2025	M/S RELIABLE SECURITY AND INTELLIGENCE SERVICES (ORISSA) PVT.LTD, VS ASSISTANT COMMISSIONER GST AND CENTRAL EXCISE,	KAJAL SAHOO VS	// 0 //
306	D-WP(C)/17398/2025 WP(C)/12128/2025	SADANANDA NAYAK VS		// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :01/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-WP(C)/17979/2025 WP(C)/12129/2025	STATE OF ODISHA ASIT KUMAR PATTANAYAK VS	BIPLABA P.B. BAHALI VS	// // ()
308	D-WP(C)/17625/2025 WP(C)/12130/2025	STATE OF ODISHA SK MOINUDDIN VS	SATYABRATA SENAPATI VS	// // ()
309	D-ABLAPL/12927/2025 ABLAPL/4996/2025	STATE OF ODISHA KAMESWAR NAIK VS	DILLIP KUMAR MOHAPATRA VS	// // BISSAMCUTTACK /5 /2025 ()
310	D-ABLAPL/12971/2025 ABLAPL/4997/2025	STATE OF ODISHA KUNA ROUT VS	RABINDRA NATH PANDA VS	// // MANIABANDHA /37 /2025 ()
311	D-ABLAPL/12442/2025 ABLAPL/4998/2025	STATE OF ODISHA BHANUMATI BEHERA VS	SUJIT SATAPATHY VS	// // BALIKUDA /146 /2025 ()
312	D-ABLAPL/12935/2025 ABLAPL/4999/2025	STATE OF ODISHA JOGENDRANATH DANDSENA VS	DURGA PRASANNA MISHRA VS	// // BODEN /68 /2025 ()
313	D-ABLAPL/12937/2025 ABLAPL/5000/2025	STATE OF ODISHA SUBRAT KUMAR MOHANTY VS	SUBASH CHANDRA PUSPALAKA VS	// // BHADRAK RURAL /205 /2025 ()
314	D-ABLAPL/12953/2025 ABLAPL/5001/2025	STATE OF ODISHA RAJA @ SK SAHIL VS	KULDEEP MOHANTY VS	// // BALASORE TOWN /87 /2025 ()
315	D-ABLAPL/12538/2025 ABLAPL/5002/2025	STATE OF ODISHA PRASANTA BEHERA VS	SANJIB KUMAR BHANJADEO VS	// // TANGI (KHURDA) /261 /2025 ()
316	D-ABLAPL/12973/2025 ABLAPL/5003/2025	STATE OF ODISHA SETA SWAIN @SATYA BRATA SWAIN VS	ANIRUDHA DAS VS	// // TALCHER TOWN /465 /2023 ()
317	D-ABLAPL/12901/2025 ABLAPL/5004/2025	STATE OF ODISHA SATYAJIT SWAIN @ MANTU VS	PRAKASH CHANDRA DASH VS	// // MARSHAGHAI /33 /2025 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :01/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-ABLAPL/12793/2025 ABLAPL/5005/2025	BHUJARAJ PUTEL VS STATE OF ODISHA	KIRTAN DANG VS	BOLANGIR SADAR /503 /2024 () //
319	D-ABLAPL/12978/2025 ABLAPL/5006/2025	S.K YASIN MAHAMMAD VS STATE OF ODISHA	ASIT KUMAR JENA VS	BADACHANA /133 /2025 () //
320	D-ABLAPL/12801/2025 ABLAPL/5007/2025	MINAKETAN SAHOO VS STATE OF ODISHA	MANORANJAN MUDULI VS	KHURDA SADAR /104 /2025 () //
321	D-ABLAPL/12988/2025 ABLAPL/5008/2025	DAITARI CHAMPATI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KHURDA SADAR /114 /2025 () //
322	D-ABLAPL/12625/2025 ABLAPL/5009/2025	GOURANGA NANDA @ DAMDAM VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	RAGHUNATHPALI /153 /2025 () //
323	D-ABLAPL/12991/2025 ABLAPL/5010/2025	MUKESH BAG VS STATE OF ODISHA	MANAS KUMAR CHAND VS	THUAMUL RAMPUR /54 /2025 () //
324	D-ABLAPL/12831/2025 ABLAPL/5011/2025	KHIROD KUMARI DAS VS STATE OF ODISHA	TRILOCHAN DASH VS	ALAKUNDA /37 /2025 () //
325	D-ABLAPL/12918/2025 ABLAPL/5012/2025	SAROJ SENAPATI @ KALIA VS STATE OF ODISHA	SAKTIDHARA MISHRA VS	BHANDARIPOKHARI /161 /2025 () //
326	D-ABLAPL/12213/2025 ABLAPL/5013/2025	BIREN NARAYAN DAS VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /95 /2025 () //
327	D-ABLAPL/12415/2025 ABLAPL/5014/2025	MADAN MOHAN RANJIT SINGH DEO VS STATE OF ODISHA	RAJIBA LOCHAN PRADHAN VS	BOLAGARH P.S. /73 /2025 () //
328	D-ABLAPL/13000/2025 ABLAPL/5015/2025	SANJEEV KUMAR SUMAN VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	CAPITAL P.S. /131 /2025 () //
329	D-ABLAPL/12993/2025	BHANUPRAKASH SAHOO	MANAS KUMAR CHAND	KISSANNAGAR PS /85 /2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :01/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/5016/2025	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/11888/2025 ABLAPL/5017/2025	BACHU BASANTIA VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	BALASORE SADAR /98 /2025 () //
331	D-ABLAPL/12887/2025 ABLAPL/5018/2025	SUBASH PRUSTY VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	KEONJHAR TOWN /306 /2019 () //
332	D-ABLAPL/12920/2025 ABLAPL/5019/2025	ARJUN SAHOO @DEHURY VS STATE OF ODISHA	MOHAMMED FARADISH VS	DHENKANAL SADAR /322 /2025 () //
333	D-ABLAPL/13059/2025 ABLAPL/5020/2025	K.DEBENDRA PATRA VS STATE OF ODISHA	SANGRAM JENA VS	BUGUDA /211 /2025 () //
334	D-ABLAPL/13062/2025 ABLAPL/5021/2025	K.DEBENDRA PATRA VS STATE OF ODISHA	SANGRAM JENA VS	BUGUDA /251 /2025 () //
335	D-ABLAPL/10903/2025 ABLAPL/5022/2025	TIRIDI KUMAR VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	MARINE PS JATADHARI MUHAN /11 /2025 () //
336	D-ABLAPL/11822/2025 ABLAPL/5023/2025	TAPAN KUMAR PRADHAN VS STATE OF ODISHA	DEBASNAN DAS VS	INDUASTRIAL,NISA /324 /2024 () //
337	D-ABLAPL/12417/2025 ABLAPL/5024/2025	BISWAJIT PRADHAN VS STATE OF ODISHA	KISHORE CHANDRA KAR VS	BINJHARPUR /146 /2025 () //
338	D-ABLAPL/12164/2025 ABLAPL/5025/2025	KAILASH CHANDRA PATTANAIAK VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	INDUSTRIAL ESTATE PS /84 /2025 () //
339	D-ABLAPL/11688/2025 ABLAPL/5026/2025	PADMA CHARAN DAS VS STATE OF ODISHA	SURESH KUMAR PANDA VS	GUDARI /37 /2025 () //
340	D-ABLAPL/13141/2025 ABLAPL/5027/2025	JEETENDRA KUMAR JAISWAL @ JITENDRA @ JITU VS	DEVASHIS PANDA VS	LALBAG /139 /2025 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :01/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-ABLAPL/13137/2025 ABLAPL/5028/2025	STATE OF ODISHA MUJAFAR HOSEN VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	// GHATAGAON /121 /2023 ()
342	D-ABLAPL/12870/2025 ABLAPL/5029/2025	PRASANTA KUMAR SAHOO VS STATE OF ODISHA	MANORANJAN ACHARYA VS	// ODAGAON /111 /2025 ()
343	D-ABLAPL/13139/2025 ABLAPL/5030/2025	STATE OF ODISHA SK. RIAJUDIN @ SK.RIYA VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	// GHATAGAON /112 /2025 ()
344	D-ABLAPL/12026/2025 ABLAPL/5031/2025	STATE OF ODISHA RUDRASISH NATHA VS STATE OF ODISHA	SURESH KUMAR PANDA VS	// TANGI /84 /2025 ()
345	D-ABLAPL/12885/2025 ABLAPL/5032/2025	STATE OF ODISHA ASHOK KUMAR SAHU VS STATE OF ODISHA(VIG.)	DHANANJAYA MUND VS	// / /0 ()
346	D-ABLAPL/8480/2025 ABLAPL/5033/2025	ALOK PRADHAN VS STATE OF ODISHA	MANORANJAN PADHY VS	// GANIA /20 /2025 ()
347	D-ABLAPL/11957/2025 ABLAPL/5034/2025	ANIRUDHA MOHAPATRA VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	// CDA-II /25 /2025 ()
348	D-ABLAPL/13105/2025 ABLAPL/5035/2025	SURYA NARAYAN SAHU VS STATE OF ODISHA	ANUPAM DASH VS	// CHAMAKHANDI /48 /2023 ()
349	D-ABLAPL/11800/2025 ABLAPL/5036/2025	SUTAN ROUT VS STATE OF ODISHA	MANORANJAN PADHY VS	// KAKATAPUR /27 /2025 ()
350	D-ABLAPL/13106/2025 ABLAPL/5037/2025	ANURAG AGRAWAL VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// CYBER CRIME AND ECONOMIC OFFEN ()
351	D-ABLAPL/12939/2025 ABLAPL/5038/2025	DAMAYANTI PANI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// PATKURA /57 /2025 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :01/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
352	D-ABLAPL/12873/2025 ABLAPL/5039/2025	RAMAKANTA NAYAK VS STATE OF ODISHA	S.A.HAFIZ VS	RAJKANIKA /288 /2024 () //
353	D-ABLAPL/12591/2025 ABLAPL/5040/2025	MUNSIRAM BAG VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	TUREIKELA /349 /2024 () //
354	D-ABLAPL/8485/2025 ABLAPL/5041/2025	BISWAJIT SAHU VS STATE OF ODISHA	MANORANJAN PADHY VS	GANIA /20 /2025 () //
355	D-ABLAPL/13088/2025 ABLAPL/5042/2025	SANTOSH KUMAR PAIKARAY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	JANKIA P.S. /117 /2025 () //
356	D-ABLAPL/8483/2025 ABLAPL/5043/2025	SAROJ NAYAK VS STATE OF ODISHA	MANORANJAN PADHY VS	GANIA /20 /2025 () //
357	D-ABLAPL/11591/2025 ABLAPL/5044/2025	HARMOHAN SAHOO VS STATE OF ODISHA	GAUTAM CHARAN ROUT VS	CHOUDWAR /165 /2025 () //
358	D-ABLAPL/13109/2025 ABLAPL/5045/2025	RAKESH MANGARAJ @ BABUNA MANGARAJ VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	BEGUNIA P.S. /110 /2025 () //
359	D-ABLAPL/13092/2025 ABLAPL/5046/2025	NIRANJAN MARTHI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA MODEL /414 /2022 () //
360	D-ABLAPL/13102/2025 ABLAPL/5047/2025	ASHIS PARIJA VS STATE OF ODISHA	DR. SUSANT KUMAR KANUNGO VS	MANGALA BAG /130 /2025 () //
361	D-ABLAPL/13121/2025 ABLAPL/5048/2025	JABAHARLAL BARIK VS STATE OF ODISHA	PRADIPTA BEURA VS	ATHGARH /14 /2025 () //
362	D-ABLAPL/12638/2025 ABLAPL/5049/2025	SAROJ SAHOO VS STATE OF ODISHA	GYANA RANJAN DHAL VS	JAJPUR TOWN /160 /2025 () //
363	D-ABLAPL/11774/2025	BANAMALI JENA	PABITRA KUMAR BEHERA	MARSHAGHAI /97 /2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :01/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/5050/2025	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/12662/2025 ABLAPL/5051/2025	BISWAJIT SWAIN VS STATE OF ODISHA	MANA MOHAN PATTANAİK VS	LAXMISAGAR P.S. /39 /2025 () //
365	D-ABLAPL/12756/2025 ABLAPL/5052/2025	LIPU SAHOO VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	KHURDA SADAR /111 /2025 () //
366	D-ABLAPL/12805/2025 ABLAPL/5053/2025	NIRANJAN ROUT VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BADACHANA /118 /2025 () //
367	D-ABLAPL/13113/2025 ABLAPL/5054/2025	SUSHANT MANASINGH @ GEDU MANSING VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	BEGUNIA P.S. /110 /2025 () //
368	D-ABLAPL/13122/2025 ABLAPL/5055/2025	HAPPY @ SWAYAMBHU SATYAPRAJNYA SAFALARANJAN KHATUA VS STATE OF ODISHA	PRADIPTA BEURA VS	ATHGARH /96 /2025 () //
369	D-ABLAPL/13129/2025 ABLAPL/5056/2025	BIBEKANANDA MALLICK VS STATE OF ODISHA	SK. ZAFARULLA VS	MANGALPUR /584 /2020 () //
370	D-ABLAPL/13087/2025 ABLAPL/5057/2025	SADAM HASEN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	RAYAGADA TOWN /389 /2024 () //
371	D-ABLAPL/13064/2025 ABLAPL/5058/2025	ADITYA SATPATHY VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	CHHEND /97 /2025 () //
372	D-ABLAPL/11771/2025 ABLAPL/5059/2025	PRAVAT JENA VS STATE OF ODISHA	PRAHALLAD MAHALI VS	MARSHAGHAI /97 /2025 () //
373	D-ABLAPL/13135/2025 ABLAPL/5060/2025	PINAKI DUTTA VS STATE OF ODISHA	NALINI KANTA DASH VS	LAXMISAGAR P.S. /171 /2025 () //
374	D-ABLAPL/13063/2025 ABLAPL/5061/2025	ANIL KUMAR NANDA VS	DIPTI RANJAN BHOKTA VS	MACHHKUND /25 /2025 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :01/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
375	D-ABLAPL/13078/2025 ABLAPL/5062/2025	STATE OF ODISHA PRADEEP DAS VS STATE OF ODISHA	CHIRANJIB ROUT VS	// COLLIERY /224 /2025 () //
376	D-ABLAPL/13136/2025 ABLAPL/5063/2025	PADMAN NEGI @ PADMANABHA NEGI VS STATE OF ODISHA	NIRAJ KUMAR SETHI VS	AMBABHONA /22 /2025 () //
377	D-ABLAPL/13188/2025 ABLAPL/5064/2025	DIPU @ DEEPANKAR MAHALIK VS STATE OF ODISHA	KULDEEP MOHANTY VS	GOPALPUR /71 /2025 () //